

(c) No.

(d) Government will consider including a condition in the terms of the new lease that the contractor should retain as far as possible the services of all the present employees of the Hotel

#### Smuggling of Goods

934. **Shri Kediyan:** Will the Minister of Transport and Communications be pleased to state—

(a) whether it is a fact that allegations of malpractices and smuggling of goods against customs regulations have been made against certain officers of the Air-India International Corporation;

(b) if so, whether Government have investigated into these allegations, and

(c) what action has been taken against the officers concerned?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) to (c) Yes, Sir. Inquiries made in this connection show that two instances occurred recently at Bombay, in which there were discrepancies in the Customs declarations made by two officers of the Air-India International stationed abroad at the time of their arrival in India. These two cases are at present under adjudication by the Customs authorities. Allegations against certain officers of the Air-India International which have been brought to the notice of the Government, have been reported to the Corporation for investigation and suitable action.

#### Scheme to Supply Water

935. **Shri Parulekar:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 838 on the 25th August, 1958 and state:

(a) whether the Railway Administration has since sanctioned its share of cost of the joint water supply scheme at Manmad; and

(b) if not, the reasons therefor?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes, Sir

(b) Does not arise

#### All India Yoga Health Seminar

936. **Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to state.

(a) whether an All India Yoga Health Seminar was recently held in New Delhi,

(b) if so, the recommendations of the Seminar, and

(c) whether Government extended any assistance to this Seminar?

**The Minister of Health (Shri Kar-markar):** (a) Yes.

(b) This Ministry is not aware of the recommendations made by the Seminar

(c) No. However, out of a sum of Rs. 10,000 sanctioned to the Bharat Sevak Samaj (Delhi State) from the Health Minister's Discretionary grant during 1956-57 for the purchase of furniture and equipment etc., the Samaj was permitted to utilise the unspent balance of Rs. 7,596 for meeting the expenses in connection with the Yoga Health Seminar

#### Gas Plant

937. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state how far the manufacture and use of Gas Plant has progressed among the agriculturists in the country with a view to better utilisation and conservation of cow-dung during the last five years?

**The Minister of Food and Agriculture (Shri A. P. Jain):** A statement is placed on the Table [See Appendix III, annexure No 33]